## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 03/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singl Hon'ble Member (T) Shri S.Vijayaraghavar

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January, 2017, 10.30 A.M

Name of the Company		Nicco Corporation Ltd.		
	Under Section	14		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	Rahul And	ly, Advocate.	Niceo corporation	Rehilfuddy 18/1/17.

## ORDER

Ld. Counsel for the Petitioner is present. Order is pronounced. Let a copy of the order be sent to the petitioner.

> (S. Vijavaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)